NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA No. 1/73(4)/17 & 05/73(4)/17

CORAM:

PRESENT: SMT. INA MALHOTRA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: Shri Vasudha Metals and Industries Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s):

Mr. S.K. Pal, Advocate

Ms. Lalita Agarwal

For the Respondent (s):

None

ORDER

Special Bench constituted with Member (T). No time left.

Adjourned to 26.10.2017.

(Ina Malhotra) Member (J)